

ITEM NO.38

COURT NO.5

SECTION II-B

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No(s). 10538/2023

[Arising out of impugned final judgment and order dated 24-01-2023
in CRM(DB) No. 56/2023 passed by the High Court at Calcutta]

CENTRAL BUREAU OF INVESTIGATION

Petitioner(s)

VERSUS

SEKH JAMIR HOSSAIN & ORS.

Respondent(s)

(IA No. 142476/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT AND IA No. 142480/2023 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

WITH

SLP(Crl) No. 15160/2023 (II-B)

Date : 04-04-2025 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH
HON'BLE MR. JUSTICE SANDEEP MEHTA

For Petitioner(s) :Mr. Vikramjit Banerji, A.S.G.
Mr. Mukesh Kumar Maroria, AOR
Ms. Srishti Mishra, Adv.
Mr. Abhishek Singh, Adv.
Mr. Shubhendu Anand, Adv.
Mr. Veer Vikrant Singh, Adv.
Mr. Raman Yadav, Adv.

For Respondent(s) :Mr. S. Hariharan, Adv.
Ms. Bhavana Duhoon, AOR

The Court made the following
O R D E R

Not taken up.

List on 25.04.2025.

(NEETU KHAJURIA)
ASTT. REGISTRAR-cum-PS

(RANJANA SHAILEY)
ASSISTANT REGISTRAR